

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1781**  
**TO BE ANSWERED ON MONDAY 2<sup>ND</sup> MARCH, 2020**  
**[12 PHALGUNA, 1941 (SAKA)]**

**‘DEVOLUTION OF STATES’ SHARE IN TAXES**

**No. 1781. SHRI P.C. MOHAN:**

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether a new pattern has been adopted in devolution of States’ share in taxes and transfer of States’ share in Goods and Services Tax; and
- (b) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI ANURAG SINGH THAKUR)**

- (a) No, Sir.
- (b) Does not arise.

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